

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE  
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, DELHI**

**ORDER**

The following transfers and postings are hereby made in official exigency with effect from 01.12.2020:

Sl. No.	Name of the Officials	From	To
1	Ms. Chanda Jhuremalani EC: 3145	PA in the Court of Sh. Chandra Gupta, POIT, RADC, New Delhi	PA in the court of Sh. Dharmender Singh, ACMM, RADC, New Delhi
2	Ms. Harmeet Kaur EC: 11127144	PA in the Court of Sh. Chandra Gupta, POIT, RADC, New Delhi	PA in the court of Sh. Ravinder Kumar Pandey, ACMM, RADC, New Delhi
3	Ms. Rita Singh W/o Raju Singh EC: 3099	PA in the court, previously presided over by Sh. Anil Kumar, POLC, RADC, New Delhi	PA in the court of Sh. Sachin Gupta, ACMM, RADC, New Delhi
4	Sh. Pankaj S/o Sh. Omparkash Pratap EC: 97388316	Peon in the Court of Sh. Chandra Gupta, POIT, RADC, New Delhi	Peon in the court of Ms. Veena Rani, POLC, RADC, New Delhi
5	Sh. Kuldeep S/o Sh. Jaipal EC: 43874173	Peon in the Court of Sh. Chandra Gupta, POIT, RADC, New Delhi	Peon in the court of Sh. Dig Vinay Singh, Spl.Judge (PC-Act) ACB, RADC, New Delhi

*Note: Additional Stenographer provided in the Court of Ld. CMM/ACMM may be withdrawn anytime to meet out the urgent requirement.*

*Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.*

  
(CHANDRA GUPTA)

Officiating Principal District & Sessions Judge/  
POIT, RADC, New Delhi

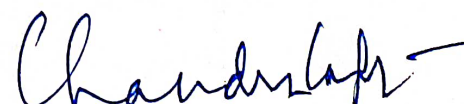
Dated, Delhi the 27/11/20  
.2020

E-22890-22917

No E- /DJ/P&T/Admn/Lockdown/RADC/2020

Copy forwarded for information and necessary action to :

1. Ld. Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi
2. Ld. Officer-in-Charge, Administration Branch, RADC, Delhi
3. The DDO, Central District, Tis Hazari Courts, Delhi for information and necessary action.
4. The Administrative Officer (J), Admn. I, III, Central District, Tis Hazari Courts, Delhi for information and necessary action.
5. The Branch Incharge and Reader to the Concerned Branch/Court.
6. The Concerned Officials.
7. The PS to the undersigned.
8. Dealing Official Leave Seat, RADC, Delhi
9. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
10. The Dealing Official T&P - I, III Personal File/CR/Leave/Website Committee/R&I-LAYERS seat,THC, Delhi

  
Officiating Principal District & Sessions Judge/  
POIT, RADC, New Delhi